GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2359
ANSWERED ON 05.08.2022

AGRO-PROCESSING CLUSTER IN TAMIL NADU

2359 SHRI P. WILSON:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government is willing to revise the condition of requirement of 10 acre land either by purchase or on lease for at least 50 years, for setting up of Agro-Processing Cluster, to encourage more clusters;
(b) whether only 5 district production clusters have been recognised by the State of Tamil Nadu currently and whether Government is considering to update the list so as to include more districts;
(c) whether any financial assistance is given by Government under the scheme, break-up of same; and
(d) if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a): The current guidelines for the "Scheme for Creation of Infrastructure of Agro Processing Clusters (APC)" has been notified on 08.06.2022 wherein instead of 10 acres of land, there is provision to consider vertical setting up of projects/ units in cities where requisite land can be 5 acres.

(b): While no district production cluster is specifically identified by the Ministry of Food Processing Industries (MoFPI) under APC scheme, the crop-wise eligible districts/ production cluster identified in the State of Tamil Nadu under the long term interventions of Operation Greens scheme is as under:

SN	Crop	Clusters
1	Banana	Cluster-1 = Erode, Coimbatore
		Cluster-2 = Tuticorin, Theni, Madurai
2	Amla	Cluster-1 = Tirunelveli, Dindigul, Theni
3	Beans	Cluster-1 = Krishnagiri, Vellore, Dharmapuri, Erode, The Nilgiris, Salem
		Cluster-2 = Dindigul
4	Carrot	Cluster-1 = Dindigul, Krishnagiri, The Nilgiris

(c) & (d): As per the latest guidelines of various schemes under Pradhan Mantri Kisan Sampada Yojana, MoFPI is extending financial assistance by way of grants-in-aid to individuals/ entities for their approved project @ 35% of eligible project cost for General areas and @ 50% of the eligible project cost for North-Eastern States (including Sikkim), State of Uttarakhand, State of Himachal Pradesh, Union Territories of Jammu & Kashmir and Ladakh, Notified ITDP (Integrated Tribal Development Projects) areas and Islands (Union Territories of Andaman & Nicobar and Lakshadweep) apart from applicants of SC/ST category, subject to a maximum of Rs.10 crores.

The State-wise break-up of 68 projects approved so far under APC scheme is at **Annexure.**

ANNEXURE

ANNEXURE REFFERED TO IN REPLY FOR PART (c) & (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2359 FOR ANSWER ON 05TH AUGUST, 2022 REGARDING AGRO-PROCESSING CLUSTER IN TAMIL NADU

Sl. No.	State/UT	No. of Projects approved	Project cost (Rs. in crores)	Grant approved (Rs. in crores)
1	Andhra Pradesh	1	28.74	5.879
2	Assam	6	127.6308	52.4875
3	Bihar	1	30.434	7.9081
4	Chhattisgarh	2	63.82	11.9565
5	Gujarat	5	129.538	37.42
6	Haryana	2	43.23	12.953
7	Himachal Pradesh	1	24.49	10
8	Jammu & Kashmir	1	24.39	10
9	Jharkhand	0	0	0
10	Karnataka	4	100.26	29.27
11	Kerala	2	71.722	19.021
12	Madhya Pradesh	4	143.52	39.4303
13	Maharashtra	12	372.9231	107.0409
14	Punjab	3	70.497	20.467364
15	Rajasthan	4	119.6308	31.6775
16	**Tamil Nadu**	**11**	**290.9975**	**71.6869**
17	Telangana	2	62.045	15.3788
18	Uttar Pradesh	4	114.7	33.942
19	Uttarakhand	1	23.25	10
20	Arunachal Pradesh	1	23.4324	5.269
21	Meghalaya	1	21.65	8.8424
	Total	**68**	**1886.9006**	**540.630264**